

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 265 of 2013 in
DFR No. 1364 of 2013

Dated : 20th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D. Subrahmanya Bhat ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s):

ORDER
(IA No. 265 of 2013 – for waiver of court fee)

Heard the Learned Counsel for the Applicant/Appellant.

Post the matter tomorrow i.e. 21.1.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson